

# ORISSA HIGH COURT

## FILING REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31935/2024	GOPABANDHU BEHERA @ JITEN VS STATE OF ODISHA	SURENDRA MOHANTY VS	AINTHAPALI /140 /2024 () //	AOR20220001301C202400024
2	D-BLAPL/31936/2024	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 () //	
3	D-BLAPL/31942/2024	SURU DORA @ SUGRIBA DORA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /199 /2024 () //	
4	D-BLAPL/31944/2024	DHIREN JENA @ BIREN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	RAYAGADA /77 /2024 () //	
5	D-BLAPL/31946/2024	ANUPAMA DAS VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	EOW,BHUBANESWAR /9 /2024 () //	
6	D-BLAPL/31947/2024	SYAD LAYEEQ VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /416 /2024 () //	
7	D-BLAPL/31950/2024	DEBASISH SAHOO VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	KUNDHEIGOLA /200 /2024 () //	
8	D-BLAPL/31952/2024	SURENDRA @ SURIA DALAI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALIAPAL /180 /2024 () //	
9	D-BLAPL/31955/2024	K.SESHADIB DORA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PURUSHOTTAMPUR /482 /2024 () //	
10	D-BLAPL/31956/2024	KABULI ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /136 /2024 () //	
11	D-BLAPL/31959/2024	RINTU @ SANJIT SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JAGATSINGPUR /351 /2023 () //	

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12	D-BLAPL/31961/2024	MATRUJA BISWAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 () //	
13	D-BLAPL/31965/2024	PRASANTA PRADHAN @ PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /607 /2023 () //	
14	D-BLAPL/31967/2024	MOHAMMAD ABRAR VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /416 /2024 () //	
15	D-BLAPL/31971/2024	SURESH KERKETTA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	CHANDIPOSH PS /39 /2024 () //	
16	D-BLAPL/31973/2024	SAGAR RANJAN BALA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202400103
17	D-BLAPL/31976/2024	CHRISTARAJ BEERO VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /28 /2023 () //	
18	D-BLAPL/31979/2024	UTTAM PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIKABALI /118 /2024 () //	
19	D-BLAPL/32008/2024	BHARAT DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /47 /2024 () //	
20	D-BLAPL/32016/2024	KRUSHADHAR NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 () //	
21	D-BLAPL/32018/2024	SUSANTA SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	RAIRANGPUR (RURAL) /69 /2023 () //	
22	D-BLAPL/32023/2024	SANTOSH NAHAK VS STATE OF ODISHA	ABHIJIT DAS VS	PURUSHOTTAMPUR /148 /2015 () //	
23	D-BLAPL/32028/2024	BIPIN BEHERA	TARA PRASAD MOHAPATRA	KUMBHARAPARA /63 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32029/2024	DAM BADANAYAK	PRASANTA KUMAR NANDA	MACHHKUND /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32034/2024	SIDHU MELAKA	DEBASIS SARANGI	SESHKHAL /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32036/2024	RAJU@RAJU BAGRI	ALOK KUMAR KAR	PIPLI /275 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32037/2024	RAJU @ RAJU BAGRI	ALOK KUMAR KAR	PIPLI /231 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32041/2024	CHANCHIRA @ CHANCHERA MAJHI	SUBODH KUMAR MOHANTY	LANJIGARH /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32048/2024	MEENAKA SURYAKUMAR @ M. SURYAKUMAR	HIMANSHU BHUSAN DASH	SESHKHAL /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32049/2024	MEENAKA SURYAKUMAR @M.SURYAKUMAR	HIMANSHU BHUSAN DASH	SESHKHAL /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32051/2024	BIKASH BAIRIGANJAN @ JAGA	KASHINATH PATTANAIAK	BHADRAK RURAL /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32052/2024	T.BIJU	GHANASHYAM MUDULI	BADAGODA P.S. /452 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32053/2024	MEENAKA SURYAKUMAR @ M.SURYAKUMAR	HIMANSHU BHUSAN DASH	SESHKHAL /64 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32055/2024	PRABIRA PARIDA	RAVI SHANKAR SAMAL	PARADEEP LOCK /560 /2023	
		VS	VS	()	

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35	D-BLAPL/32056/2024	STATE OF ODISHA MEENAKA SURYAKUMAR @ M.SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	// SESHKHAL /104 /2023 ()	
36	D-BLAPL/32057/2024	STATE OF ODISHA NIRANJAN MANDANGI VS	SATYABRATA DASH VS	// RAYAGADA G.R.P. /287 /2024 ()	
37	D-BLAPL/32059/2024	STATE OF ODISHA MEENAKA SURYAKUMAR @ M.SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	// SESHKHAL /41 /2024 ()	
38	D-BLAPL/32061/2024	STATE OF ODISHA SHEK WAKKAR YUNUS VS	GYANA RANJAN DHAL VS	// JATNI P.S. /338 /2024 ()	
39	D-BLAPL/32063/2024	STATE OF ODISHA PABITRA BARIK @ GUNARU VS	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /232 /2024 ()	
40	D-BLAPL/32066/2024	STATE OF ODISHA KANHEI SAHU VS	BHARAT BHUSAN ROUSTRAY VS	// MELCHHAMUNDA /133 /2024 ()	
41	D-BLAPL/32075/2024	STATE OF ODISHA JITU NAYAK VS	SRIKANTA MAHUNTA VS	// GUNUPUR /216 /2024 ()	
42	D-BLAPL/32078/2024	STATE OF ODISHA BISWAJIT PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /237 /2024 ()	
43	D-BLAPL/32079/2024	STATE OF ODISHA ROSHAN ORAM VS	DHIRENDRA KUMAR MOHAPATRA VS	// LEPHRIPADA /70 /2024 ()	
44	D-BLAPL/32083/2024	STATE OF ODISHA SIJAN @ SUJAN BHUE VS	RAKESH KUMAR DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES /34 /2024 ()	
45	D-BLAPL/32085/2024	STATE OF ODISHA CHAITAN PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NARLA /210 /2024 () //	

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46	D-BLAPL/32086/2024	PINTAN KUMAR DALEI @ DIPU VS STATE OF ODISHA	BIJAY JENA VS	NIALI /281 /2022 () //	
47	D-BLAPL/32088/2024	JITENDRA MALLICK @ JITU VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CRRI /111 /2024 () //	
48	D-CMAPL/45084/2024	USHALATA BARIK VS D.M., M/S UNITED INDIA INSURANCE CO. LTD, CUTTACK	SRIKAR KUMAR RATH VS	// () //	
49	D-CMAPL/45088/2024	PRATIMA SATAPATHY VS MUKUNDA SAHU	ADV. VS	// () //	
50	D-CMAPL/45122/2024	BHANJA KISHORE NAYAK VS STATE OF ODISHA	ADV. VS	// () //	
51	D-CMAPL/45147/2024	HIMANSU SEKHAR TRIPATHY VS NARAYAN NAYAK	ADV. VS	// () //	
52	D-CMAPL/45200/2024	UNION OF INDIA VS AMNA BIBI	ACHYUTANANDA ROUTRAY,SR. PANEL COUNSEL VS	// () //	AOR20220001190C202400007
53	D-CMP/45073/2024	BINOD KUMAR SAHU VS JYOTSHNA SAHU	AKASH KUMAR PATTAJOSHI VS	// () //	AOR20220001834C202400056
54	D-CMP/45085/2024	SUDHANSU SEKHAR MANGARAJ MOHAPATRA VS SWARNALATA SAMAL	MAHESWAR MOHANTY VS	// () //	
55	D-CMP/45086/2024	JAYAKRUSHNA BEHERA VS ASHOK PANDIT	NILAMADHAB SARKAR VS	// () //	
56	D-CMP/45113/2024	A(ELA) RAGHUNATH VS ALMULSUDAM	PRASANTA KUMAR NANDA VS	// () //	
57	D-CMP/45194/2024	MONINGI SIVAJI	MANORANJAN MISHRA	//	

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		VS	VS	0	
58	D-CMP/45207/2024	MOHAMMED GAFFOR KHAN PURUSOTTAM MALLIK	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
59	D-CMP/45242/2024	ABHIRAM SAMANTARAY SUBASINI PATRA	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
60	D-CMP/45251/2024	GYANA RANJAN NAYAK MANGTULAL AGRAWAL	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
61	D-CONTC/45107/2024	RAM ABATAR AGARWALLA K. BHABANI RAO @ K. BHAVANI RAO	ADV.	//	
		VS	VS	0	
62	D-CONTC/45142/2024	ARAVIND AGARWAL, SECRETARY, HIGHER EDUCATION DEPARTMENT SACHALA PANDA	SIDHARTHA DAS	//	
		VS	VS	0	
63	D-CONTC/45143/2024	SANJAY KUMAR, DEPUTY ACCOUNTANT GENERAL JUDHISTIR ROUT	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
64	D-CONTC/45155/2024	NIBEDITA PANI, D.E.O, RAGHUNATH GOCHHAYAT	LINGARAJ SARANGI	//	
		VS	VS	0	
65	D-CONTC/45158/2024	BIMAL KISHORE LENKA, TAHASILDAR BALIANTA ZANNATARA BEGUM	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
66	D-CONTC/45169/2024	PINAK MISHRA, DCP BBSR ASWINI KUMAR MOHAPATRA	NIRANJAN SINGH (1)	//	
		VS	VS	0	
67	D-CONTC/45173/2024	P.BEURA, DY. COMMISSIONER, CMC GURUPRASAD LENKA	ADV.	//	
		VS	VS	0	
68	D-CONTC/45176/2024	BHABANI SANKAR UDGATA, SUPT. POLICE, JAGATSINGHPUR SUJIT KUMAR KAR	ADV.	//	
		VS	VS	0	

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69	D-CONTC/45179/2024	PARUL PATWARI, IAS NIKUNJA BIHARI DAS VS	ADV. VS	// // ()	
70	D-CONTC/45217/2024	BHABANI SANKAR UDGATA, SUPT. POLICE, JAGATSINGHPUR BHARAT CHANDRA SHYANTI VS	ADV. VS	// // ()	
71	D-CONTC/45220/2024	DR. CHANDRA SEKHAR PADHI, ENG.-IN-CHIEF, WATER RESOURCES RABINDRA KUMAR NAYAK VS	ADV. VS	// // ()	
72	D-CONTC/45224/2024	HARISHA B.C., IPS PRASANTA PATRA VS	ADV. VS	// // ()	
73	D-CONTC/45231/2024	HARISHA B.C., IPS AMIT PANIGRAHY VS	SATYANARAYAN MOHAPATRA VS	// // ()	
74	D-CONTC/45236/2024	ASWASTHY S., IAS DWOZASMINI PRADHAN VS	SIDDHARTHA PRASAD MISHRA VS	// // ()	
75	D-CRLA/31991/2024	SHALINI PANDIT, IAS SUKANTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// // ()	BOLAGARH P.S. /260 /2023
76	D-CRLA/32026/2024	STATE OF ODISHA BISIA @ JITU DAS VS	SWADESH KUMAR DAS VS	// // ()	TIRTOL /325 /2016
77	D-CRLA/32043/2024	STATE OF ODISHA TANKADHAR SUNA VS	GAUTAM CHARAN ROUT VS	// // ()	PADAMPUR /193 /2024
78	D-CRLA/32054/2024	STATE OF ODISHA DHANU NAYAK VS	BAIJAYANTI MOHANTY VS	// // ()	RAIKIA /30 /2021
79	D-CRLA/32072/2024	STATE OF ODISHA BIRENDRA BISHI VS	PREETAM MISHRA VS	// // ()	BAUNISUNI /143 /2023
		STATE OF ODISHA		//	

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80	D-CRLMC/31933/2024	BHAJI NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /22 /2009 ) //	AOD20220003315C202400034
81	D-CRLMC/31934/2024	ARUNA GURU @ ARUN KUMAR GURU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /22 /2009 ) //	AOD20220003315C202400035
82	D-CRLMC/31937/2024	PUPPY@PAPU BHOI@SAROJ KUMAR BHOI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BIRIDI PS /45 /2016 ) //	
83	D-CRLMC/31940/2024	PABITRA NISANKA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	BHANJANAGAR /150 /2011 ) //	
84	D-CRLMC/31941/2024	GUNA PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATTAPUR (DIGAPAHANDI) /145 /2001 ) //	
85	D-CRLMC/31943/2024	JYOTIRANI SARANGI VS STATE OF ODISHA	RAJJEET ROY VS	DHENKANAL TOWN /143 /2013 ) //	AOR20220001462C202400027
86	D-CRLMC/31948/2024	DIPUNA @ RASHMIRANJAN NATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NIMAPADA /58 /2014 ) //	
87	D-CRLMC/31953/2024	NIRANJAN BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BASTA /101 /2008 ) //	
88	D-CRLMC/31957/2024	SATYABARTA DHIR VS NAVENDU BADAL MOHANTY	SUMIT LAL VS	//0 ) //	
89	D-CRLMC/31964/2024	SANSARI NAYAK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /150 /2011 ) //	
90	D-CRLMC/31972/2024	NABAGHANA BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 ) //	
91	D-CRLMC/31996/2024	RINKU @ SIMANCHAL NAHAK @ NAYAK @ BIKRAM KUMAR MAHANTY	MANUSRI KUMAR MAHANTY	ASKA /239 /2006	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/32001/2024	KRUTIBASA SAHU	ARUN KUMAR BEHERA	BASTA /92 /2024	AOR20220003422C202400082
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/32003/2024	PABITRA SAHOO	SATYABRATA MOHANTY	/ /0	
		VS	VS	()	
		SUCHITRA BARAL		//	
94	D-CRLMC/32007/2024	SHISHIR SAHU	SUSIL KUMAR PATTNAIK	ANGUL TOWN /555 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/32010/2024	RAGHU SAHU	LAXMINARAYAN PATEL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/32015/2024	KAILAS ACHARYA @ KAILASH CHANDRA ACHARYA	BEVASHIS PANDA	NANDIPADA /90 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/32024/2024	PRAKASH KUMAR PATRA	AMITAV TRIPATHY	CHANDABALI /165 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/32040/2024	MANOJ KUMAR PATI	SANJIT KUMAR DAS	/ /0	
		VS	VS	()	
		GANGOTRI MISHRA		//	
99	D-CRLMC/32050/2024	KABUL KHORA @ LAXMAN KHORA	BHARAT BHUSAN ROUTRAY	MACHHKUND /80 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/32071/2024	SANJAYA KUMAR BEHERA	BYOMAKESH TRIPATHY	PURI SADAR /140 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/32074/2024	BINOD PARIDA @ BINOD KUMAR PARIDA	ACHYUTANANDA PATTANAIAK	BALIANTA P.S. /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/31966/2024	BHAGYASHREE ROUTRAY	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	

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103	D-CRLMP/31968/2024	STATE OF ODISHA JAYAKRUSHNA MALLIK VS	KHIROD KUMAR SWAIN VS	// /0 ()	
104	D-CRLMP/31989/2024	STATE OF ODISHA NARAHARI BEHERA VS	JANMEJAYA KATIKIA VS	// DHARMASALA /670 /2024 ()	
105	D-CRLMP/32038/2024	STATE OF ODISHA RAKESH KUMAR PRADHAN VS	BHABANI SANKAR TRIPATHY (1) VS	// /0 ()	
106	D-CRLMP/32064/2024	COMMISSIONER OF POLICE, BBSR MINA DAS VS	ACHYUTANANDA PATTANAIAK VS	// /0 ()	
107	D-CRLMP/32073/2024	STATE OF ODISHA SK.ABDUL RIZWAN VS	SURYAKANTA DASH VS	// /0 ()	
108	D-CRLREV/32011/2024	STATE OF ODISHA SIDHARTHA PANDA VS	BASUDEV PUJARI VS	// /0 ()	
109	D-CRLREV/32068/2024	PAYASWINI @ PANDA NARAYAN BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
110	D-FAO/45116/2024	SUPRITI BEHERA SHAKTI PRASAD JENA VS	AKSHAYA KUMAR PANDEY VS	// /0 ()	
111	D-FAO/45165/2024	STATE OF ODISHA MANAGER, CLAIMS, RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS	VS	// /0 ()	
112	D-JCRLA/31977/2024	JAGABANDHU DAS ARUN KUMAR SAHU VS	ADV. VS	// KATARBAGA /103 /2017 ()	
113	D-JCRLA/31980/2024	STATE OF ODISHA BAIKUNTHA MAREI VS	ADV. VS	// BADMAL /111 /2021 ()	
		STATE OF ODISHA		//	

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114	D-JCRLA/31981/2024	SURATHA KHANDA VS STATE OF ODISHA	ADV. VS	LAIKERA /81 /2015 () //	
115	D-JCRLA/31984/2024	ANU @ ANANTA MALLIK VS STATE OF ODISHA	ADV. VS	KENDRAPARA /132 /2008 () //	
116	D-JCRLA/31985/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	ADV. VS	KATARBAGA /103 /2017 () //	
117	D-MACA/45174/2024	IFFCO TOKIO GENERAL INSURANCE CO.LTD. VS SUKANTI SUKANTI SAHU	G.P.DUTTA VS	// () //	
118	D-MACA/45204/2024	KAMINI SAHOO @ SAHU VS UNITED INDIA INSURANCE CO.LTD., CUTTCK	DILLIP KUMAR MOHAPATRA VS	// () //	
119	D-MACA/45227/2024	PAPUNI @ TUKUNA SAHU VS UNITED INDIA INSURANCE CO. LTD., CUTTACK	DILLIP KUMAR MOHAPATRA VS	// () //	
120	D-MFA/45202/2024	RAMAMANI SAHU VS SUKANTI SAHU	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400073
121	D-OTAPL/45138/2024	COMMISSIONER, CGST AND CENTRAL EXCISE VS M/S. CONCAST STEEL AND POWER LIMITED	TUSHAR KANTI SATAPATHY, SR. S.C.(GST, CT AND CUSTOM) VS	// () //	AOR20220001780C202400070
122	D-RPFAM/45135/2024	PARSURAM SAHOO VS SUJATA DEBADARSHINI SAHOO	BAMADEV BARAL VS	// () //	
123	D-RPFAM/45246/2024	AKSHAYA KUMAR SWAIN VS BINAPANI SWAIN	BYOMAKESH TRIPATHY VS	// () //	
124	D-RSA/45079/2024	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	 VS	// () //	
125	D-RSA/45213/2024	TRILOCHAN PATRA	VIJAYA KAR	//	

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		VS	VS	0	
126	D-RVWPET/45102/2024	KAMALA PATRA ASHUTOSH MOHAPATRA	SRIKAR KUMAR RATH	//	
		VS	VS	0	
127	D-RVWPET/45109/2024	PUNJAB NATIONAL BANK, DHENKANAL BASANTA KUMAR BISOI	BADRINARAYAN PANDA	//	
		VS	VS	0	
128	D-RVWPET/45185/2024	DIST. JUDGE, KORAPUT LEGAL MANAGER, M/S. SBI G.I.CO. LTD.	G.P.DUTTA	//	
		VS	VS	0	
129	D-RVWPET/45223/2024	BHI LAXMI@V.LAKSHMI THE STATESMAN ACADEMY OF MEDICAL SCIENCE	CHANDAN PRASAD JENA	//	
		VS	VS	0	
130	D-TRP(C)/45090/2024	STATE OF ODISHA MANORAMA SATAPATHY	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	0	
131	D-TRP(C)/45137/2024	GHANASHYAMA MISHRA PRIYADARSHAN DASH	BISWARANJAN DALAI	//	
		VS	VS	0	
132	D-TRP(C)/45190/2024	SAGARIKA SATAPATHY SNEHALATA MOHANTY	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
133	D-TRP(C)/45205/2024	PRITAM RAY SANTOSHINI BEHERA@SAHU	DEBASISH PATNAIK	//	
		VS	VS	0	
134	D-TRPCRL/32035/2024	SANTOSH KUMAR SAHU SHIVANGI PATTANAIAK	SATYA NARAYAN BHRAMAR RAY	//0	
		VS	VS	0	
135	D-WA/45078/2024	SASMITA MAHARANA TILAKRAJ SIDHANA	ASWINI KUMAR DASH	//	
		VS	VS	0	
		UNITED INDIA INSURANCE CO.LTD., SAMBALPUR		//	
136	D-WA/45083/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400191
		VS	VS	0	

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137	D-WA/45087/2024	PRADEEP KUMAR DASH STATE OF ODISHA VS PRATIMA PAL	DEBASIS NAYAK, A.G.A. VS	// // ()	LOD20240000200C202400166
138	D-WA/45096/2024	STATE OF ODISHA VS SNEHALATA PRADHAN	DEBASIS NAYAK, A.G.A. VS	// // ()	LOD20240000194C202400192
139	D-WA/45101/2024	AMBIKA DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// // ()	
140	D-WA/45105/2024	STATE OF ODISHA VS BASUDEB AGASTI	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202400167
141	D-WA/45108/2024	AMBIKA DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// // ()	
142	D-WA/45111/2024	STATE OF ODISHA VS SITAKANTA BEHERA	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000172C202400239
143	D-WA/45118/2024	ASUTOSH RAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// // ()	
144	D-WA/45120/2024	CHANDRAKANTA MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()	
145	D-WA/45123/2024	STATE OF ODISHA VS BHAGABAN NAYAK	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000194C202400193
146	D-WA/45124/2024	STATE OF ODISHA VS G MADHUSUDAN RAO	DEBASIS NAYAK,A.G.A VS	// // ()	LOD20240000172C202400240
147	D-WA/45131/2024	STATE OF ODISHA VS NARAYAN MALLICK	DEBASIS NAYAK, A.G.A. VS	// // ()	LOD20240000200C202400168

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148	D-WA/45132/2024	STATE OF ODISHA VS NIRANJAN MOHAPATRA	DEBASIS NAYAK, A.G.A. VS	// ()	LOD20240000194C202400194
149	D-WA/45145/2024	STATE OF ODISHA VS PRANAB KISHORE NAYAK	SASWAT DAS, A.G.A. VS	// ()	LOD20240000194C202400190
150	D-WA/45150/2024	STATE OF ODISHA VS PARAMANANDA BARIK	UTTAM KUMAR SAHOO,A.S.C VS	// ()	LOD20240000200C202400169
151	D-WA/45151/2024	STATE OF ODISHA VS PRAVATI NALINI SARANGI	UTTAM KUMAR SAHOO,A.S.C VS	// ()	LOD20240000172C202400241
152	D-WA/45152/2024	STATE OF ODISHA VS PRAVAKAR MOHANTY	SANGRAM JENA,A.G.A VS	// ()	LOD20240000172C202400242
153	D-WA/45161/2024	BASUDEV PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()	
154	D-WA/45209/2024	STATE OF ODISHA VS SARAT CHANDRA PANDA	BIPLAB MOHANTY,A.G.A VS	// ()	LOD20240000200C202400170
155	D-WA/45211/2024	STATE OF ODISHA VS SHASWATA MUDULI	BIPLAB MOHANTY,A.G.A VS	// ()	LOD20240000172C202400243
156	D-WP(C)/45067/2024	RAJA KISHORE SAHU @ RAJ KISHORE SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// ()	AOR20220001597C202400142
157	D-WP(C)/45068/2024	M/S. BOSE CONSTRUCTION VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// ()	AOR20220001834C202400055
158	D-WP(C)/45069/2024	KASINATH DHANWAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202400071
159	D-WP(C)/45070/2024	TUSARIKANTI SAHOO	BADRINARAYAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/45071/2024	M/S SHREENIKA LOGISTICS AND TRADING COMPANY	VIJIT PATNAIK	//	
	WP(C)/26434/2024	VS	VS	0	
		DEPUTY COMMISSIONER OF STATE TAX ENFORCEMENT UNIT, ROURKELA		//	
161	D-WP(C)/45072/2024	DILLIP KUMAR KISAN	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/45074/2024	SUDHAKAR NAYAK	SUNSHINE ANAND SWAIN	//	AOD20240000548C202400011
		VS	VS	0	
		TAHASILDAR, TANGI CHAUDWAR		//	
163	D-WP(C)/45075/2024	RAGHUNATH MEHER	RAJEET ROY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/45076/2024	RENUBALA PALATA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/45077/2024	ASHOK KUMAR PANIGRAHI	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/45080/2024	SK ANISUDDIN	BIPLABA P.B. BAHALI	//	
	WP(C)/26450/2024	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/45081/2024	TRINATH TANDI	NIRA SUNDAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/45082/2024	AJAY KUMAR DAS	RAJEET ROY	//	AOR20220001462C202400028
		VS	VS	0	
		UNION OF INDIA		//	
169	D-WP(C)/45089/2024	SHANKAR DASH	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/45091/2024	STATE SARAPANCH ASSOCIATION OF GRAM PANCHAYAT, KANTAKALAN	SURYAKANTANATH	//	
		VS	VS	0	

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171	D-WP(C)/45092/2024	STATE OF ODISHA RASAMANI SAMAL VS	SAROJ RANJAN SUBUDHI VS	// // 0	
172	D-WP(C)/45093/2024	STATE OF ODISHA SANTOSH NAYAK VS	ANUPAM RATH VS	// // 0	
173	D-WP(C)/45094/2024 WP(C)/26424/2024	STATE OF ODISHA MANAGING COMMITTEE CHRIST COLLEGIATE SCHOOL VS	HOWA RUI ROK VS	// // 0	AOR20220001600C202400070
174	D-WP(C)/45095/2024	STATE OF ODISHA DIPTILATA CHAKRA VS	TUSHAR KANTA NAYAK VS	// // 0	
175	D-WP(C)/45097/2024	STATE OF ODISHA NARAYAN PRASAD PANDA VS	TUSHAR KANTA NAYAK VS	// // 0	
176	D-WP(C)/45098/2024	STATE OF ODISHA SANTOSH RAM SAHOO VS	SONITA BISWAL VS	// // 0	
177	D-WP(C)/45099/2024	STATE OF ODISHA PRAFULLA KUMAR DASH VS	AMIYA KUMAR TARAI VS	// // 0	
178	D-WP(C)/45100/2024 WP(C)/26417/2024	STATE OF ODISHA ISWAR MUNDA VS	LAXMIKANTA MOHANTY VS	// // 0	
179	D-WP(C)/45103/2024	STATE OF ODISHA DHYNARANJAN SAHU VS	NIRANJAN PANDA VS	// // 0	
180	D-WP(C)/45104/2024	STATE OF ODISHA PRARTHANA MISHRA VS	TAPOBANTA BARIK VS	// // 0	
181	D-WP(C)/45106/2024	JAYANTA GAURAV TRIPATHY BIGHNESWAR SATAPATHY VS	ANIL KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/45110/2024	RAMA CHANDRA SAHOO VS REGIONAL MANAGER ODISHA GRAMYA BANK	SARAT CHANDRA MEKAP VS REGIONAL MANAGER ODISHA GRAMYA BANK	// 0 //	
183	D-WP(C)/45112/2024	RIMONG MARIJU VS STATE OF ODISHA	NAGEN KUMAR BARIK VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/45114/2024	ALIKA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/45115/2024	DHRUBA CHARAN KUMBHAR VS STATE OF ODISHA	AMITAV DAS VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/45117/2024	NISHAKAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/45119/2024	HRUSIKESH PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/45121/2024	RAMA SETHI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/45125/2024	DEVI PRASAD MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220001789C202400033
190	D-WP(C)/45126/2024	PARSHU RAM DURGA VS STATE OF ODISHA	ALOK KUMAR DAS VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/45127/2024	LILIMA GANTAYAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/45128/2024	DIBAKAR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/45129/2024	NIRANJAN BEHERA	PRADEEP KUMAR DAS	//	AOR20220001207C202400015

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/45130/2024	MAHAMAYA PRASAD MOHAPATRA	BHUBANESWAR DASH	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALESWAR		//	
195	D-WP(C)/45133/2024	MANORANJAN BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/45134/2024	M/S BAJARANGBALI COAL AGENCY AND FILLING OPERATIONS, DHENKANAL	CHITRESH KUMAR JENA	//	
		VS	VS	0	
		STATE TAX OFFICER, DHENKANAL		//	
197	D-WP(C)/45136/2024	GOLEKHA PATTANAYAK	RAJIB RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/45139/2024	SABITA AGRAWAL	BIDYADHAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/45140/2024	JYOTSHNA JENA	SIDHARTHA DAS	//	
	WP(C)/26487/2024	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/45141/2024	GANESWAR BEHERA	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/45144/2024	PRIYANKA PRIYADARSINI JENA	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/45146/2024	SK.AMIKUDDIN	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/45148/2024	ABDUL SOFIAN KHAN	SOUMYA RANJAN MOHANTY	//	
	WP(C)/26466/2024	VS	VS	0	
		UNION OF INDIA		//	
204	D-WP(C)/45149/2024	PRASHANT KUMAR AGRAWAL	ALOK KUMAR PANDA	//	
	WP(C)/26485/2024	VS	VS	0	

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		STATE OF ODISHA		//	
205	D-WP(C)/45153/2024	M/S.S.K.CATTLE AND POULTRY FEEDS, NABARANGPUR	NIRANJAN BHOKTA	//	
		VS	VS	0	
		M/S. JAPFA COMFEED INDIA PRIVATE LTD, PUNE		//	
206	D-WP(C)/45154/2024	SARAT CHANDRA SAHOO	BALARAM BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/45156/2024	AKSHAYA KUMAR HOTA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/45157/2024	HAJARI PALEI	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/45159/2024	KANHU CHARAN MOHANTA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/45160/2024	TAPAS KUMAR MOHANTA	KAMALAKANTA MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/45162/2024	SURESH KUMAR DAS	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/45163/2024	KAILASH KUMAR PADHI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/45164/2024	BHUBAN BHADRA	ABINASH ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/45166/2024	NIRANJAN MUDULI	UMESH CHANDRA BEHURA	//	
		VS	VS	0	
		UNION OF INDIA		//	
215	D-WP(C)/45167/2024	PRABODH KUMAR DASH	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	

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216	D-WP(C)/45168/2024	MANAS RANJAN PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //	
217	D-WP(C)/45170/2024	NALINI KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
218	D-WP(C)/45171/2024	GOUTAM KUMAR DAS VS STATE OF ODISHA	PAJATI KISHORE MOHANTY VS	// 0 //	
219	D-WP(C)/45172/2024	NALINI KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
220	D-WP(C)/45175/2024	KALINGA EYE HOSPITAL, DHENKANAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
221	D-WP(C)/45177/2024	HARISHCHANDRA HAZARA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
222	D-WP(C)/45178/2024	ADWATA KUMAR SAMANTARAY VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //	
223	D-WP(C)/45180/2024	MAHESH PRASAD DALAL VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //	
224	D-WP(C)/45181/2024	PANCHHABATI SASMAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
225	D-WP(C)/45182/2024	D.KAMESWAR RAJU VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //	
226	D-WP(C)/45183/2024	NABAGHANA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //	
227	D-WP(C)/45184/2024	RABINDRA KUMAR BEHERA	DAYANANDA MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/45186/2024	SUVENDU NAIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/45187/2024	JYOTINDRA SAHU	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/45188/2024	SANGITA MALLICK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/45189/2024	BASANTA BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/45191/2024	SRINATH SAHOO	BIJAYA KUMAR PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/45192/2024	CHANDRA SEKHAR PARIDA	PRANGYANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/45193/2024	SMRUTIREKHA RUP	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/45195/2024	MADHUSMITA PANDA	KARUNAKAR RATH	//	
		VS	VS	0	
		BISHNUPRIYA PADHY		//	
236	D-WP(C)/45196/2024	PRAVASANKAR PANDA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/45197/2024	SATYANANDA NAYAK	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/45198/2024	RATNAMALA PANIGRAHI	KARUNAKAR RATH	//	
		VS	VS	0	

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239	D-WP(C)/45199/2024	STATE OF ODISHA SANJAY KUMAR PADHY VS	KARUNAKAR RATH VS	// // 0	
240	D-WP(C)/45201/2024	STATE OF ODISHA LINGARAJ PASAYAT VS	SAROJA KANTA SAMAL VS	// // 0	
241	D-WP(C)/45203/2024	STATE OF ODISHA PARTHA SARATHI MISHRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0	
242	D-WP(C)/45206/2024	STATE OF ODISHA JACHINDRA KUMAR NATH VS	SAMARENDRA SWAIN VS	// // 0	
243	D-WP(C)/45208/2024	STATE OF ODISHA M/S SUBHADRA INDUSTRIES PVT LTD VS	BIKRAM KESHARI MOHANTY VS	// // 0	
244	D-WP(C)/45210/2024	UNION BANK OF INDIA AMRIT KUMAR JAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202400064
245	D-WP(C)/45212/2024	AUTHORISED OFFICER, INDUSIND BANK LIMITED,KOLKATA M/S TARUNSREE COTTON SPINTEX PVT. LTD., RAYAGADA	BIKRAM KESHARI MOHANTY VS	// // 0	
246	D-WP(C)/45214/2024	UNION BANK OF INDIA, RAYAGADA SURESH KUMAR RANA VS	AMIT KUMAR SAA VS	// // 0	
247	D-WP(C)/45215/2024	STATE OF ODISHA M/S TARUNSREE COTTON PVT. LTD, RAYAGADA VS	BIKRAM KESHARI MOHANTY VS	// // 0	
248	D-WP(C)/45216/2024	UNION BANK OF INDIA PRACHEEN KALA KENDRA, CHANDIGARH VS	BHABANI SANKAR TRIPATHY 1 VS	// // 0	
249	D-WP(C)/45218/2024	DAV COLLEGE MANAGING COMMITTEE, NEW DELHI CHAITANYA SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/45219/2024	TRIPATI PADHY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
251	D-WP(C)/45221/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
252	D-WP(C)/45222/2024	ANTACHARAN MURMU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //	
253	D-WP(C)/45225/2024	NARAYAN SUBUDHI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
254	D-WP(C)/45226/2024	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
255	D-WP(C)/45228/2024	RAMJANAM PRASAD VS THE EXCISE COMNR, ODISHA, CUTTACK	PABITRA KUMAR NAYAK VS	// 0 //	
256	D-WP(C)/45229/2024	HIMANSHU KUMAR PARIJA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
257	D-WP(C)/45230/2024	BAPUJI BANDHU PATTANAIAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
258	D-WP(C)/45232/2024	BISWANATH NAYAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
259	D-WP(C)/45233/2024	SANTOSH KUMAR MAHARANA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
260	D-WP(C)/45234/2024	UMA BHUE @ UMADINI BHUE VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
261	D-WP(C)/45235/2024	BALARAM RATH	AMIT KUMAR SAA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/45237/2024	HARISCHANDRA TRIPATHY	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/45238/2024	SUBASH CHANDRA RANA	LALITENDU MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/45239/2024	RITUPRIYA NAIK	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/45240/2024	TRILOCHAN DAS	SAMBIT SAMAL	//	AOR20220002374C202400003
		VS	VS	0	
		NATIONAL GREEN TRIBUNAL EASTERN ZONE, KOLKATA.		//	
266	D-WP(C)/45241/2024	SANKAR CHANDAN	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/45243/2024	PRATYUSH KUMAR TRIPATHY	SUDARSHAN NANDA	//	
		VS	VS	0	
		CHAIRMAN AND DISCIPLINARY AUTHORITY, ODISHA GRAMYA BANK, BBSR		//	
268	D-WP(C)/45244/2024	SARAT CHANDRA MAHANTA	NETRANANDA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/45245/2024	M/S.ADARSH ENTERPRISES, HYDERABAD	SAIBRATA RATH	//	
		VS	VS	0	
		THE ORISSA MINERALS DEVELOPMENT COMPANY LTD, BBSR		//	
270	D-WP(C)/45247/2024	SULOCHANA NAIK	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/45248/2024	M/S SHAMIM AKHTAR, ROURKELA	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES, NEW DELHI		//	
272	D-WP(C)/45249/2024	SUBHAJIT SAHOO	BIJAY JENA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
273	D-WP(C)/45250/2024	STATE OF ODISHA SANJUKTA XALXO VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
274	D-WP(C)/45252/2024	STATE OF ODISHA BABITA SENAPATI VS	ANAM CHARAN PANDA VS	// // 0	
275	D-WP(C)/45253/2024	STATE OF ODISHA GUNO TOPPO VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
276	D-WP(C)/45254/2024	STATE OF ODISHA SUBASINI KAUDI VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
277	D-WP(C)/45255/2024	STATE OF ODISHA GHANASHYAM MAHANA VS	KOUSIK ANANDA GURU VS	// // 0	
278	D-WP(C)/45256/2024	STATE OF ODISHA BISHNUPRIYA NAYAK @ PATSANI VS	SATYA NARAYAN BHRAMAR RAY VS	// // 0	
279	D-WP(C)/45257/2024	AMIYA KUMAR NAYAK CHANDRA MADHAB SATPATHY VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
280	D-WP(C)/45258/2024	THE STATE OF ODISHA PRAKASH KUMAR RANA VS	PRABHU PRASANNA BEHERA VS	// // 0	
281	D-WP(C)/45259/2024	STATE OF ODISHA BRUNDABAN MUDULI VS	HRUDANANDA MOHAPATRA VS	// // 0	
282	D-WP(C)/45260/2024	STATE OF ODISHA DR. PUSPALATA ROUT VS	GOPAL PRASAD JENA VS	// // 0	
283	D-WP(C)/45261/2024	THE EXECUTIVE DIRECTOR (S AND P) AND PRO VICE CHAIRMAN, DELHI PUBLIC SCHOOL, BISWANATH CHATTERJEE VS	ANGUL SURYAKANTA DASH VS	// // 0	
		THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD//			

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/45262/2024	BABULA PARIDA VS HARI PARIDA	MAMATA MISHRA VS	// () //	
285	D-WP(C)/45263/2024	M/S KANDOI TRANSPORT LTD., CUTTACK VS ODISHA MINING CORPORATION LTD., BBSR	SAGARIKA SAHOO VS	// () //	
286	D-WP(C)/45264/2024	ROSHAN NAG VS STATE OF ODISHA	AZRA JAMAL VS	// () //	
287	D-ABLAPL/31928/2024	BIJOY XALXO @SUKHER XALXO VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	BRAHMANITARANG /202 /2024 () //	
288	D-ABLAPL/31929/2024	SANI DEOGAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	LAHUNIPADA /201 /2024 () //	
289	D-ABLAPL/31930/2024	MANAS NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /291 /2024 () //	AOD20220003315C202400032
290	D-ABLAPL/31931/2024	AMULYA NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /291 /2024 () //	AOD20220003315C202400033
291	D-ABLAPL/31932/2024	RAJA MALLIK @JASHOBANTI SET VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	GAISILET /201 /2024 () //	AOD20240000391C202400102
292	D-ABLAPL/31938/2024	DEBADATTA PAIKARAY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	JHARSUGUDA /450 /2024 () //	
293	D-ABLAPL/31939/2024	SANJIT KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CUTTACK SADAR /551 /2024 () //	
294	D-ABLAPL/31945/2024	SITU @SITANSHU PATARA@SITANSHU PATARA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NIHALPRASAD /189 /2024 () //	AOR20220001631C202400140
295	D-ABLAPL/31949/2024	BAPUN BEHERA @ BIRAKISHORE BEHERA	SARAT CHANDRA MEKAP	BASTA /193 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/31951/2024	RAHUL PRATAP RAY	DIPTIREKHA NANDA	AUL /624 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/31954/2024	NANI GOPAL SAHU	DINESH RAY	BENTKAR (42 MOUZA) UPD CUTTACK /301 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/31958/2024	SOUMYA RANJAN SAHOO	SANJAY KUMAR DAS	INFCITY PS /457 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/31960/2024	SOU MENDRA DAS	PARTHA SARATHI ACHARYA	KAMAKHYANAGAR /537 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/31962/2024	PRADEEP MALIK @ CAGULU MALIK	BIBEKANANDA MAHAPATRA	KOREI /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/31963/2024	KANHU CHARAN SETHI	SAPAN KUMAR LENKA	MADHUPATNA /274 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/31969/2024	BEBI BISWAL	DALIRANI BEHURAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/31970/2024	DOLA MALIK @ DOLI MALIK	DEEPAK KU SAHOO	NIKIRAI /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/31974/2024	BHIKARI MALIK	ARIJEET MISHRA	PATTAMUNDAI RURAL PS /473 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/31975/2024	PABITRA SETHY@PANKAJ	BIRANCHI KUMAR JENA	TOMKA /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/31978/2024	RAMA CHANDRA PAIRA	AMULYA RATNA PANDA	CYBER CRIME AND E.O, BALASORE /8 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/31982/2024	STATE OF ODISHA RAJ ANKIT SATAPATHY VS	BISWARANJAN DALAI VS	// JHIRPANI P.S. /125 /2024 ()	
308	D-ABLAPL/31983/2024	STATE OF ODISHA NARENDRA KUMAR SWAIN @ NARENDRA SWAIN VS	PRAJIT KUMAR PRADHAN VS	// HANDAPA /305 /2024 ()	
309	D-ABLAPL/31986/2024	STATE OF ODISHA SARFARAZ KHAN VS	AKSHAYA KUMAR SUBUDHI VS	// LAXMISAGAR P.S. /567 /2024 ()	
310	D-ABLAPL/31987/2024	STATE OF ODISHA DHARANIDHAR BEHERA VS	SOUMENDRA PATTANAİK VS	// BISRA /177 /2024 ()	
311	D-ABLAPL/31988/2024	STATE OF ODISHA RINKU BEHERA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /151 /2024 ()	
312	D-ABLAPL/31990/2024	STATE OF ODISHA KANGURU PATRA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /271 /2024 ()	
313	D-ABLAPL/31992/2024	STATE OF ODISHA SEKH ASAPHAR @ SK. ASAPHAR VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /199 /2024 ()	
314	D-ABLAPL/31993/2024	STATE OF ODISHA BABU PATRA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /271 /2024 ()	
315	D-ABLAPL/31994/2024	STATE OF ODISHA JATA @ BAPI @ DEPAK DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /499 /2024 ()	
316	D-ABLAPL/31995/2024	STATE OF ODISHA SK.MORAD @ SK. MODAD VS	MD. GOLAM MADANI VS	// DHAMNAGAR /417 /2024 ()	
317	D-ABLAPL/31997/2024	STATE OF ODISHA SRIKANTA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SIMULIA /170 /2019 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/31998/2024	SUMITRA DAS @ SUMITRA DASH VS STATE OF ODISHA	SUMANTA MALIK VS	SATYABADI /298 /2024 () //	
319	D-ABLAPL/31999/2024	MANOJ KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JAKHAPURA /169 /2024 () //	
320	D-ABLAPL/32000/2024	AMIR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /187 /2024 () //	
321	D-ABLAPL/32002/2024	GANATHA TRIPATHY @ GANANATH TRIPATHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADMAL /395 /2024 () //	
322	D-ABLAPL/32004/2024	MANOJ HARPAL VS STATE OF ODISHA	RAMAKANTA MISHRA VS	DEOGAON /150 /2022 () //	AOR20220004226C202400033
323	D-ABLAPL/32005/2024	LIPAK SAMAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	TANGI /203 /2024 () //	
324	D-ABLAPL/32006/2024	SAKRAJIT MAJHI @ SANKARJIT MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /218 /2024 () //	
325	D-ABLAPL/32009/2024	YUNUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
326	D-ABLAPL/32012/2024	YUNUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
327	D-ABLAPL/32013/2024	MOHAMMAD ANISUR REHEMAN @ MD.ANISUR RAHMAN @ ANISUR PAUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /86 /2024 () //	
328	D-ABLAPL/32014/2024	MOJAFAR HUSSEIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /199 /2024 () //	
329	D-ABLAPL/32017/2024	MAMTA JENA	TARA PRASAD MOHAPATRA	CHANDANPUR /230 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/32019/2024	KESU KHARA	LAXMINARAYAN PATEL	SEMILLIGUDA /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/32020/2024	SINGURU PANGI	LAXMI NARAYAN PATEL	SEMILLIGUDA /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/32021/2024	SK. HAIDER ALLI	DURGA PRASAD DHAL	PATTAMUNDAI /219 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/32022/2024	MD.DASH KHAN @ DUXX KHAN	CHHABI BEHERA	KHARABEL NAGAR P.S. /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/32025/2024	PRASANT KUMAR DAS	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/32027/2024	KHAGESWAR MOHARANA	SUKANTA KUMAR NAYAK (2)	BASUDEVPUR /748 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/32030/2024	PARAMANANDA SAHOO	PRAKASH KUMAR SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/32031/2024	DEBARAJ SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/32032/2024	TIPU DAS	PRAKASH KUMAR SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/32033/2024	SANJAYA PODH	TARA PRASAD MOHAPATRA	LARAMBA /205 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/32039/2024	ARJUNA PARIDA@ARJUNA KUMAR PARIDA@LIPU	KABIRAJ PRADHAN	TANGI (KHURDA) /377 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/32042/2024	STATE OF ODISHA KARUNAKAR MANGAL VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /222 /2024 ()	
342	D-ABLAPL/32044/2024	STATE OF ODISHA BADAL MAHALIK VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /148 /2024 ()	
343	D-ABLAPL/32045/2024	STATE OF ODISHA BIDIO GADTIA VS	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /184 /2024 ()	
344	D-ABLAPL/32046/2024	STATE OF ODISHA PRASANT KUMAR DAS VS	PRADIPTA BEURA VS	// / /0 ()	
345	D-ABLAPL/32047/2024	STATE OF ODISHA JYOITSWAMI SAHU@PAPA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /963 /2024 ()	
346	D-ABLAPL/32058/2024	STATE OF ODISHA RAGHUNATH PRADHAN VS	SATYABRATA DASH VS	// JENAPUR /233 /2019 ()	
347	D-ABLAPL/32060/2024	STATE OF ODISHA IMRAN KHAN VS	TARA PRASAD MOHAPATRA VS	// BELPARA /41 /2024 ()	
348	D-ABLAPL/32062/2024	STATE OF ODISHA KIRAN KUMAR SAHU@KIRAN SAHU VS	DIBYAJYOTI SAHOO VS	// BERHAMPUR TOWN /176 /2024 ()	
349	D-ABLAPL/32065/2024	STATE OF ODISHA REKHA PALAI@REKHA PALEI VS	BIJAY KUMAR BEHERA VS	// BADACHANA /454 /2024 ()	
350	D-ABLAPL/32067/2024	STATE OF ODISHA RAMESH CHANDRA ROUT VS	AMARESH DAS VS	// RAJKANIKA /426 /2024 ()	
351	D-ABLAPL/32069/2024	STATE OF ODISHA DILLIP KUMAR BHANJA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /224 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/32070/2024	RAHUL ROUT @ RAMULU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JAGATSINGPUR /1004 /2024 () //	
353	D-ABLAPL/32076/2024	MADHUSUDAN MISHRA VS STATE OF ODISHA	RAJJEET ROY VS	SONEPUR /336 /2024 () //	
354	D-ABLAPL/32077/2024	PREETAM KUMAR SAHOO VS STATE OF ODISHA	SOUGAT DASH VS	KAPTIPADA /255 /2024 () //	
355	D-ABLAPL/32080/2024	ATALA PARIDA@ATAL BIHARI PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	INDUSTRIAL ESTATE PS /158 /2024 () //	
356	D-ABLAPL/32081/2024	SEKH GULSAT ALI@WASIM VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /409 /2024 () //	
357	D-ABLAPL/32082/2024	RAJAN PANDA@RAJAN KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGODA P.S. /648 /2024 () //	
358	D-ABLAPL/32084/2024	JUBARAJ PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /210 /2024 () //	
359	D-ABLAPL/32087/2024	NIHAR SURIN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BISRA /164 /2024 () //	
360	D-ABLAPL/32089/2024	JYOTI RANJAN NAYAK VS STATE OF ODISHA	P.ANUP DASH VS	BELLAGUNTHA /294 /2024 () //	AOD20220004458C202400003
361	D-ABLAPL/32090/2024	BHAGU JENA @ DASARATHI JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /230 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :23/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MFA/45202/2024 MFA/ /	RAMAMANI SAHU MP	SUKANTA KUMAR DALAI	1/2024
2	D-TRPCRL/32035/2024 TRPCRL/ /	SHIVANGI PATTANAIK MP	SATYA NARAYAN BHRAMAR RAY	82/2024
3	D-WPC(OAC)/1239/2010 WPC(OAC)/1239/2010	JUDHISTIRA PRADHAN MP		87/2024
4	D-OTAPL/45138/2024 OTAPL/ /	COMMISSIONER, CGST AND CENTRAL EXCISE MP	TUSHAR KANTI SATAPATHY, SR. S.C.(GST, CT AND CUSTOM)	131/2024
5	D-OTAPL/45138/2024 OTAPL/ /	COMMISSIONER, CGST AND CENTRAL EXCISE MP	TUSHAR KANTI SATAPATHY, SR. S.C.(GST, CT AND CUSTOM)	132/2024
6	D-JCRLA/34/2021 JCRLA/34/2021	THULI @ ANANDA ORAM MP	M/S.CHITTARANJAN SAHU, PRAFULLA KUMAR MISHRA, RAJANI BH	218/2024
7	D-CRLMP/27456/2024 CRLMP/1311/2024	SARASWATI TRIPATHY MP		242/2024
8	D-TRP(C)/45090/2024 TRP(C)/ /	MANORAMA SATAPATHY MP	RAJENDRA KUMAR PRADHAN	346/2024
9	D-TRP(C)/41426/2024 TRP(C)/299/2024	MADHUSMITA DASH MP	SRIKANTA MOHAPATRA	347/2024
10	D-TRP(C)/45137/2024 TRP(C)/ /	PRIYADARSHAN DASH MP	BISWARANJAN DALAI	348/2024
11	D-TRP(C)/45190/2024 TRP(C)/ /	SNEHALATA MOHANTY MP	DHIRENDRA KUMAR MOHAPATRA	349/2024
12	D-TRP(C)/45205/2024 TRP(C)/ /	SANTOSHINI BEHERA@SAHU MP	DEBASISH PATNAIK	350/2024
13	D-LAA/40892/2024 LAA/ /	BIJAYA KETAN SETHY MP	RAMDAS ACHARY	371/2024
14	D-LAA/40892/2024 LAA/ /	BIJAYA KETAN SETHY MP	RAMDAS ACHARY	372/2024
15	D-RVWPET/45109/2024 RVWPET/ /	BASANTA KUMAR BISOI MP	BADRINARAYAN PANDA	391/2024
16	D-RVWPET/45185/2024 RVWPET/ /	LEGAL MANAGER, M/S. SBI G.I.CO. LTD. MP	G.P.DUTTA	392/2024
17	D-CONTC/17535/2024 CONTC/3291/2024	DIPANJALI MOHANTY MP		444/2024
18	D-CONTC/19210/2024 CONTC/3717/2024	JAYANTA KUMAR BISWAL MP		445/2024
19	D-RPFAM/45135/2024 RPFAM/ /	PARSURAM SAHOO MP	BAMADEV BARAL	457/2024
20	D-RPFAM/44084/2024 RPFAM/ /	MADHUSUDAN PADHAN MP	MOHAMMED RIAZ	458/2024
21	D-RPFAM/20337/2024 RPFAM/120/2024	SWADHIN KUMAR NAYAK MP	DR. BINODA KUMAR MISHRA	459/2024
22	D-RPFAM/45246/2024 RPFAM/ /	AKSHAYA KUMAR SWAIN MP	BYOMAKESH TRIPATHY	460/2024
23	D-MATA/44367/2024 MATA/ /	ANIL KUMAR BEHERA MP	SRIKANT MOHAPATRA	478/2024
24	D-MATA/27973/2024 MATA/244/2024	GIRIJA PRASAD JENA MP	ASHOK KUMAR BEHERA	479/2024
25	D-MATA/38970/2024 MATA/ /	SUMANTA MAHANA MP	AMITABH PRADHAN	480/2024
26	D-CMAPL/41031/2024	D.M., NATIONAL INSURANCE CO.LTD., BBSR.		

27	CMAPL/ / D-CMAPL/41031/2024	MP D.M., NATIONAL INSURANCE CO.LTD., BBSR.		535/2024
28	CMAPL/ / D-CMAPL/43861/2024	MP BIJAY KU.PATTANAYAK	TUSAR KUMAR MISHRA	536/2024
29	CMAPL/ / D-CMAPL/45147/2024	MP HIMANSU SEKHAR TRIPATHY	ADV.	537/2024
30	CMAPL/ / D-FAO/101/2021	MP DEBENDRA BEHERA	DEEPALI MAHAPATRA	538/2024
31	FAO/101/2021 D-FAO/45165/2024	MP MANAGER, CLAIMS, RELIANCE GENERAL INSURANCE CO.LTD., BBSR		925/2024
32	FAO/ / D-CRLREV/508/2023	MP AJIT SAHOO	PARTHA SARATHI NAYAK	926/2024
33	CRLREV/508/2023 D-CRLREV/32068/2024	MP NARAYAN BEHERA	BYOMAKESH TRIPATHY	997/2024
34	CRLREV/ / D-RSA/45079/2024	MP ASWINI KUMAR DASH		998/2024
35	RSA/ / D-RSA/288/2022	MP RAMANANDA SAHU	PRASANNA KUMAR MISHRA	1227/2024
36	RSA/288/2022 D-RSA/48/2020	MP HRUSHIKESH BHOI	M/S.	1228/2024
37	RSA/48/2020 D-RSA/48/2020	MP HRUSHIKESH BHOI	M/S.	1229/2024
38	RSA/48/2020 D-RSA/48/2020	MP HRUSHIKESH BHOI	M/S.	1230/2024
39	RSA/48/2020 D-RSA/208/2013	MP RASANANDA DEHURY	DWARIKA PRASAD MOHANTY	1231/2024
40	RSA/208/2013 D-RSA/208/2013	MP RASANANDA DEHURY	M/S.BHAKTAHARI MOHANTY	1232/2024
41	RSA/208/2013 D-RSA/208/2013	MP RASANANDA DEHURY	M/S.BHAKTAHARI MOHANTY	1233/2024
42	RSA/208/2013 D-RSA/40201/2024	MP HIMANSHU PUHAN	BINAYA KUMAR MOHANTY	1234/2024
43	RSA/ / D-RSA/40201/2024	MP HIMANSHU PUHAN	BINAYA KUMAR MOHANTY	1235/2024
44	RSA/ / D-RSA/45213/2024	MP TRILOCHAN PATRA	VIJAYA KAR	1236/2024
45	RSA/ / D-CMP/45073/2024	MP BINOD KUMAR SAHU	AKASH KUMAR PATTAJOSHI	1237/2024
46	CMP/ / D-CMP/45085/2024	MP SUDHANSU SEKHAR MANGARAJ MOHAPATRA	ANANDESWAR MOHANTY	1280/2024
47	CMP/ / D-CMP/45086/2024	MP JAYAKRUSHNA BEHERA	NILAMADHAB SARKAR	1281/2024
48	CMP/ / D-CMP/45113/2024	MP A(ELA) RAGHUNATH	PRASANTA KUMAR NANDA	1282/2024
49	CMP/ / D-CMP/248/2018	MP MINAKHI PATRA alias parida	M/S.PRADIPTA KUMAR MOHANTY	1283/2024
50	CMP/248/2018 D-CMP/45207/2024	MP PURUSOTTAM MALLIK	BIBEKANANDA BHUYAN	1284/2024
51	CMP/ / D-CMP/45242/2024	MP SUBASINI PATRA	SHIB SHANKAR MOHANTY	1285/2024
52	CMP/ / D-CMP/45251/2024	MP MANGTULAL AGRAWAL	BHABANI SANKAR TRIPATHY (1)	1286/2024
53	CMP/ / D-BLAPL/26642/2024	MP TULU @ JANMEJAYA NANDA PANIGRAHIMANAS KUMAR CHAND		1287/2024
54	BLAPL/9022/2024 D-BLAPL/26227/2024	MP SUKADEV SUN	SUSANTA KUMAR SAHU	1390/2024
55	BLAPL/8970/2024 D-BLAPL/18147/2024	MP SAMBHU MUKHI		1391/2024
56	BLAPL/6263/2024 D-BLAPL/27824/2024	MP SUNIL KUMR JENA	BHABANI SHANKAR DASPARIDA	1392/2024
57	BLAPL/9475/2024 D-BLAPL/20740/2024	MP BIBHU KALAYAN MISHRA		1393/2024
	BLAPL/7211/2024	MP		1394/2024

58	D-BLAPL/7678/2023 BLAPL/7678/2023	SATYA RANJAN NAYAK @ LULU MP		1395/2024
59	D-ABLAPL/26249/2024 ABLAPL/10125/2024	KANHA @ SUBHAM SAHOO MP		2295/2024
60	D-ABLAPL/28264/2024 ABLAPL/10408/2024	SK. SAJIRUDDIN MP		2296/2024
61	D-ABLAPL/29798/2024 ABLAPL/11076/2024	AVIJIT SENAPATI MP		2297/2024
62	D-ABLAPL/12208/2023 ABLAPL/12208/2023	PRATAP KUMAR JENA MP		2298/2024
63	D-ABLAPL/29543/2024 ABLAPL/10958/2024	BHAKTA BARIHA MP		2299/2024
64	D-ABLAPL/27284/2024 ABLAPL/10409/2024	AMIYA RANJAN JENA MP		2300/2024
65	D-ABLAPL/24431/2024 ABLAPL/9184/2024	MITHUN BHOI MP		2301/2024
66	D-ABLAPL/29201/2024 ABLAPL/10791/2024	SMRUTI RANJAN DASH @ PAPU DASH MP		2302/2024
67	D-ABLAPL/11240/2024 ABLAPL/4048/2024	SEIKH SITARULLA MP		2303/2024
68	D-ABLAPL/28674/2024 ABLAPL/10555/2024	ABHISHEK KUMAR JHA @ ABHISHEK JHASUSIL KUMAR PATNAIK MP		2304/2024
69	D-ABLAPL/27579/2024 ABLAPL/10418/2024	ADIL KHAN @ SEK ADIL MP		2305/2024
70	D-ABLAPL/22973/2024 ABLAPL/8277/2024	GUDU @ RUDRA PRASADA ROUT MP		2306/2024
71	D-ABLAPL/19793/2024 ABLAPL/7070/2024	TUKUNA MALLIK MP	PANCHANAN PANIGRAHI	2307/2024
72	D-ABLAPL/6910/2020 ABLAPL/6910/2020	RINA SWAIN MP	SOURAV KUMAR PALAI	2308/2024
73	D-ABLAPL/21354/2024 ABLAPL/8005/2024	SANDHYA BEHERA MP	SUJIT KUMAR SAHU	2309/2024
74	D-ABLAPL/21356/2024 ABLAPL/8007/2024	NABAGHAN BEHERA @ LOVE MP	SASMITA SETHI	2310/2024
75	D-ABLAPL/9424/2023 ABLAPL/9424/2023	SAADAT MAHAMMAD @ PUNIA MP		2311/2024
76	D-ABLAPL/27121/2024 ABLAPL/10133/2024	HASRAT ALLI KHAN MP		2312/2024
77	D-ABLAPL/29818/2024 ABLAPL/11150/2024	NIBEDITA MOHANTY MP		2313/2024
78	D-ABLAPL/29920/2024 ABLAPL/11236/2024	BISWARANJAN DHAL MP		2314/2024
79	D-ABLAPL/27692/2024 ABLAPL/10176/2024	KARTHIKA MAJHI @ BADEDI MAJHI MP		2315/2024
80	D-ABLAPL/21455/2024 ABLAPL/8176/2024	MANAS KUMAR SAHOO MP		2316/2024
81	D-ABLAPL/764/2024 ABLAPL/449/2024	SUBRAT SHARMA MP		2317/2024
82	D-ABLAPL/760/2024 ABLAPL/547/2024	ALOK SHARMA MP		2318/2024
83	D-MACA/44627/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	ANURASANTA KUMAR MAHALI	2506/2024
84	D-MACA/41321/2024 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD. MP	ANURASANTA KUMAR MAHALI	2507/2024
85	D-MACA/30/2019 MACA/30/2019	M/S.NATIONAL INSURANCE CO.LTD. MP	BIJOY DASMOHAPATRA	2508/2024
86	D-MACA/42135/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., ANURASANTA KUMAR MAHALI MP		2509/2024
87	D-MACA/1126/2023 MACA/1126/2023	MANAGER LEGAL, SHRIRAM GENERAL INSURANCE COMPANY LTD. MP		2510/2024
88	D-MACA/45174/2024 MACA/ /	IFFCO TOKIO GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	2511/2024
89	D-MACA/45174/2024	IFFCO TOKIO GENERAL INSURANCE CO.LTD.	G.P.DUTTA	

	MACA/ /	MP		2512/2024
90	D-MACA/45204/2024	KAMINI SAHOO @ SAHU	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2513/2024
91	D-MACA/45227/2024	PAPUNI @ TUKUNA SAHU	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2514/2024
92	D-CRLA/31503/2024	BUDHADEV NAIK	DEVASHIS PANDA	
	CRLA/ /	MP		2695/2024
93	D-CRLA/770/2021	SANDHYARANI MAJHI	M/S. RAMESH SAHOO, S.PRADHAN	
	CRLA/770/2021	MP		2696/2024
94	D-CRLA/31991/2024	SUKANTA PRADHAN	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2697/2024
95	D-CRLA/31991/2024	SUKANTA PRADHAN	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2698/2024
96	D-CRLA/32026/2024	BISIA @ JITU DAS	SWADESH KUMAR DAS	
	CRLA/ /	MP		2699/2024
97	D-CRLA/32026/2024	BISIA @ JITU DAS	SWADESH KUMAR DAS	
	CRLA/ /	MP		2700/2024
98	D-CRLA/20796/2024	KALIA@RAJA@JUGAL KISHORE BHOI	GOUTAM CHARAN ROUT	
	CRLA/706/2024	MP		2701/2024
99	D-CRLA/28018/2024	CHUNDA ORAM	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/938/2024	MP		2702/2024
100	D-CRLA/32043/2024	TANKADHAR SUNA	GAUTAM CHARAN ROUT	
	CRLA/ /	MP		2703/2024
101	D-CRLA/32043/2024	TANKADHAR SUNA	GAUTAM CHARAN ROUT	
	CRLA/ /	MP		2704/2024
102	D-CRLA/32054/2024	DHANU NAYAK	BAIJAYANTI MOHANTY	
	CRLA/ /	MP		2705/2024
103	D-CRLA/32054/2024	DHANU NAYAK	BAIJAYANTI MOHANTY	
	CRLA/ /	MP		2706/2024
104	D-CRLMC/28596/2024	RAJENDRA BEHERA		
	CRLMC/3713/2024	MP		2844/2024
105	D-CRLMC/31941/2024	GUNA PRADHAN @ SANTOSH KUMAR PRADHAN	NIRANJAN MULIA	
	CRLMC/ /	MP		2845/2024
106	D-CRLMC/31953/2024	NIRANJAN BEHERA	MANOJ KUMAR PANDA	
	CRLMC/ /	MP		2846/2024
107	D-CRLMC/31957/2024	SATYABARTA DHIR	SUMIT LAL	
	CRLMC/ /	MP		2847/2024
108	D-CRLMC/31943/2024	JYOTIRANI SARANGI	RAJJEET ROY	
	CRLMC/ /	MP		2848/2024
109	D-CRLMC/25769/2024	PRAHALLAD MALLICK		
	CRLMC/3289/2024	MP		2849/2024
110	D-CRLMC/31440/2024	BIJAY KUMAR MOHAPATRA	NIRANJAN PANDA	
	CRLMC/ /	MP		2850/2024
111	D-CRLMC/32003/2024	PABITRA SAHOO	SATYABRATA MOHANTY	
	CRLMC/ /	MP		2851/2024
112	D-CRLMC/32015/2024	KAILAS ACHARYA @ KAILASH CHANDRA DEBBARMA	DEBASIS PANDA	
	CRLMC/ /	MP		2852/2024
113	D-CRLMC/29273/2024	JATIN MOHAN SWAIN	DEBASIS TRIPATHY	
	CRLMC/3751/2024	MP		2853/2024
114	D-CRLMC/29275/2024	JATIN MOHAN SWAIN	DEBASIS TRIPATHY	
	CRLMC/3753/2024	MP		2854/2024
115	D-CRLMC/32024/2024	PRAKASH KUMAR PATRA	AMITAV TRIPATHY	
	CRLMC/ /	MP		2855/2024
116	D-CRLMC/32040/2024	MANOJ KUMAR PATI	SANJIT KUMAR DAS	
	CRLMC/ /	MP		2856/2024
117	D-CRLMC/1951/2023	BIPIN BIHARI MOHANTY	DEBASNAN DAS	
	CRLMC/1951/2023	MP		2857/2024
118	D-CRLMC/32071/2024	SANJAYA KUMAR BEHERA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2858/2024
119	D-CRLMC/32074/2024	BINOD PARIDA @ BINOD KUMAR PARIDA	AACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		2859/2024
120	D-WA/45120/2024	CHANDRAKANTA MAHANTA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		7709/2024

121	D-WA/45111/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A.	7710/2024
122	D-WA/45111/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A.	7711/2024
123	D-WA/45111/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A.	7712/2024
124	D-WA/45083/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7713/2024
125	D-WA/45083/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7714/2024
126	D-WA/45083/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7715/2024
127	D-WA/45123/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A.	7716/2024
128	D-WA/45123/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A.	7717/2024
129	D-WA/45123/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A.	7718/2024
130	D-WA/45087/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7719/2024
131	D-WA/45087/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7720/2024
132	D-WA/45087/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7721/2024
133	D-WA/45124/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7722/2024
134	D-WA/45124/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7723/2024
135	D-WA/45124/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7724/2024
136	D-WA/725/2023 WA/725/2023	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	7725/2024
137	D-WA/45150/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	7726/2024
138	D-WA/45150/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	7727/2024
139	D-WA/45150/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	7728/2024
140	D-WA/45151/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	7729/2024
141	D-WA/45151/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	7730/2024
142	D-WA/45151/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	7731/2024
143	D-WA/45096/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7732/2024
144	D-WA/45152/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7733/2024
145	D-WA/45152/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7734/2024
146	D-WA/45152/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7735/2024
147	D-WA/45096/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7736/2024
148	D-WA/45096/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7737/2024
149	D-WA/45105/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7738/2024
150	D-WA/45105/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7739/2024
151	D-WA/45105/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7740/2024
152	D-WA/45209/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	

	WA/ /	MP		7741/2024
153	D-WA/45209/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7742/2024
154	D-WA/45209/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7743/2024
155	D-WA/45131/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7744/2024
156	D-WA/45131/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7745/2024
157	D-WA/45131/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7746/2024
158	D-WA/45211/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7747/2024
159	D-WA/45211/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7748/2024
160	D-WA/45132/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7749/2024
161	D-WA/45132/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7750/2024
162	D-WA/45132/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7751/2024
163	D-WA/41472/2024	SURENDRA KARMI	SAROJ KUMAR MISHRA	
	WA/ /	MP		7752/2024
164	D-WA/41472/2024	SURENDRA KARMI	SAROJ KUMAR MISHRA	
	WA/ /	MP		7753/2024
165	D-WA/45145/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7754/2024
166	D-WA/45145/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7755/2024
167	D-WA/45145/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7756/2024
168	D-WP(C)/3258/2024	GITANJALI MISHRA @ PANDA	ASHOK KUMAR BEHERA	
	WP(C)/2084/2024	MP		14224/2024
169	D-WP(C)/45071/2024	M/S SHREENIKA LOGISTICS AND TRADING COMPANY	ANNAIK	
	WP(C)/26434/2024	MP		14225/2024
170	D-WP(C)/45071/2024	M/S SHREENIKA LOGISTICS AND TRADING COMPANY	ANNAIK	
	WP(C)/26434/2024	MP		14226/2024
171	D-WP(C)/45072/2024	DILLIP KUMAR KISAN	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		14227/2024
172	D-WP(C)/45075/2024	RAGHUNATH MEHER	RAJJEET ROY	
	WP(C)/ /	MP		14228/2024
173	D-WP(C)/45067/2024	RAJA KISHORE SAHU @ RAJ KISHORE SANSIDHARTH PRASAD DAS		
	WP(C)/ /	MP		14229/2024
174	D-WP(C)/45080/2024	SK ANISUDDIN	BIPLABA P.B. BAHALI	
	WP(C)/26450/2024	MP		14230/2024
175	D-WP(C)/6886/2023	MANOJ KUMAR SAHU	PRASANNA KUMAR MISHRA	
	WP(C)/6886/2023	MP		14231/2024
176	D-WP(C)/6886/2023	MANOJ KUMAR SAHU	PRASANNA KUMAR MISHRA	
	WP(C)/6886/2023	MP		14232/2024
177	D-WP(C)/44916/2024	M/S. RELAX HOSPITAL, CUTTACK	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		14233/2024
178	D-WP(C)/45074/2024	SUDHAKAR NAYAK	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		14234/2024
179	D-WP(C)/45089/2024	SHANKAR DASH	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		14235/2024
180	D-WP(C)/45074/2024	SUDHAKAR NAYAK	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		14236/2024
181	D-WP(C)/45100/2024	ISWAR MUNDA	LAXMIKANTA MOHANTY	
	WP(C)/26417/2024	MP		14237/2024
182	D-WP(C)/45069/2024	KASINATH DHANWAR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		14238/2024
183	D-WP(C)/45104/2024	PRARTHANA MISHRA	TAPOBANTA BARIK	
	WP(C)/ /	MP		14239/2024

184	D-WP(C)/45112/2024 WP(C)/ /	RIMONG MARIJU MP	NAGEN KUMAR BARIK	14240/2024
185	D-WP(C)/45114/2024 WP(C)/ /	ALIKA KANHAR MP	SUSANTA KUMAR MISHRA	14241/2024
186	D-WP(C)/12358/2016 WP(C)/12358/2016	SANTOSH KU.MOHANTY MP	M/S.SOUBHAGYA S.DAS	14242/2024
187	D-WP(C)/45082/2024 WP(C)/ /	AJAY KUMAR DAS MP	RAJJEET ROY	14243/2024
188	D-WP(C)/45082/2024 WP(C)/ /	AJAY KUMAR DAS MP	RAJJEET ROY	14244/2024
189	D-WP(C)/45106/2024 WP(C)/ /	BIGHNESWAR SATAPATHY MP	ANIL KUMAR DAS	14245/2024
190	D-WP(C)/45094/2024 WP(C)/26424/2024	MANAGING COMMITTEE CHRIST COLLEGE MP	SWAPNESH ROY, CUTTACK	14246/2024
191	D-WP(C)/40231/2024 WP(C)/24044/2024	SUBASH CHANDRA MOHANTY MP	BIKRAM PRATAP DAS	14247/2024
192	D-WP(C)/45134/2024 WP(C)/ /	M/S BAJARANGBALI COAL AGENCY AND MP	FRANKLIN KENTRIP DEEN KANAL	14248/2024
193	D-WP(C)/45136/2024 WP(C)/ /	GOLEKHA PATTANAYAK MP	RAJIB RATH	14249/2024
194	D-WP(C)/21594/2023 WP(C)/21594/2023	PLABAN SAHOO MP	SUSANTA KUMAR DASH	14250/2024
195	D-WP(C)/45140/2024 WP(C)/26487/2024	JYOTSHNA JENA MP	SIDHARTHA DAS	14251/2024
196	D-WP(C)/45148/2024 WP(C)/26466/2024	ABDUL SOFIAN KHAN MP	SOUMYA RANJAN MOHANTY	14252/2024
197	D-WP(C)/45149/2024 WP(C)/26485/2024	PRASHANT KUMAR AGRAWAL MP	ALOK KUMAR PANDA	14253/2024
198	D-WP(C)/45153/2024 WP(C)/ /	M/S.S.K.CATTLE AND POULTRY FEEDS, N MP	DEBARAJA SINGH BHOKTA	14254/2024
199	D-WP(C)/4363/2009 WP(C)/4363/2009	SRIHARI MAHANTA MP	M/S.ANIL KU.NAYAK	14255/2024
200	D-WP(C)/45125/2024 WP(C)/ /	DEVI PRASAD MISHRA MP	BISWABIHARI MOHANTY	14256/2024
201	D-WP(C)/45157/2024 WP(C)/ /	HAJARI PALEI MP	SATYAJIT MOHAPATRA (2)	14257/2024
202	D-WP(C)/45160/2024 WP(C)/ /	TAPAS KUMAR MOHANTA MP	KAMALAKANTA MOHANTA	14258/2024
203	D-WP(C)/41677/2024 WP(C)/26356/2024	ANITA KUMARI DASH MP	MAHENDRA KUMAR SAHOO	14259/2024
204	D-WP(C)/45164/2024 WP(C)/ /	BHUBAN BHADRA MP	ABINASH ROUTRAY	14260/2024
205	D-WP(C)/45167/2024 WP(C)/ /	PRABODH KUMAR DASH MP	SOUMYA RANJAN MOHANTY	14261/2024
206	D-WP(C)/45175/2024 WP(C)/ /	KALINGA EYE HOSPITAL, DHENKANAL MP	DR. BINODA KUMAR MISHRA	14262/2024
207	D-WP(C)/45184/2024 WP(C)/ /	RABINDRA KUMAR BEHERA MP	DAYANANDA MOHAPATRA	14263/2024
208	D-WP(C)/29284/2024 WP(C)/18756/2024	BAJRANGLAL AGRAWAL MP	AKASH KUMAR PATTAJOSHI	14264/2024
209	D-WP(C)/45180/2024 WP(C)/ /	MAHESH PRASAD DALAL MP	RAMESH CHANDRA NAYAK	14265/2024
210	D-WP(C)/45182/2024 WP(C)/ /	D.KAMESWAR RAJU MP	RAMESH CHANDRA NAYAK	14266/2024
211	D-WP(C)/45178/2024 WP(C)/ /	ADWATA KUMAR SAMANTARAY MP	RAMESH CHANDRA NAYAK	14267/2024
212	D-WP(C)/45197/2024 WP(C)/ /	SATYANANDA NAYAK MP	BHABANI SANKAR TRIPATHY (1)	14268/2024
213	D-WP(C)/45203/2024 WP(C)/ /	PARTHA SARATHI MISHRA MP	BHABANI SANKAR TRIPATHY (1)	14269/2024
214	D-WP(C)/19961/2017 WP(C)/19961/2017	RAJENDRA KUMAR ROUTRAY MP	M/S.SOUMYA MISHRA	14270/2024
215	D-WP(C)/44989/2024	KHANIJ KHATUN @ KANIJ KHATUN	SIDHARTHA DAS	

	WP(C)/26460/2024	MP		14271/2024
216	D-WP(C)/45208/2024 WP(C)/ /	M/S SUBHADRA INDUSTRIES PVT LTD MP	BIKRAM KESHARI MOHANTY	14272/2024
217	D-WP(C)/45212/2024 WP(C)/ /	M/S TARUNSREE COTTON SPINTEX PVT. LTD, MP	BIKRAM KESHARI MOHANTY	14273/2024
218	D-WP(C)/8791/2018 WP(C)/8791/2018	UTTAM GALVA STEEL LTD. MP	M/S.SANTANU KUMAR SARANGI	14274/2024
219	D-WP(C)/45215/2024 WP(C)/ /	M/S TARUNSREE COTTON PVT. LTD, RAY MP	BIKRAM KESHARI MOHANTY	14275/2024
220	D-WP(C)/45216/2024 WP(C)/ /	PRACHEEN KALA KENDRA, CHANDIGARH MP	BHABANI SANKAR TRIPATHY 1	14276/2024
221	D-WP(C)/45218/2024 WP(C)/ /	CHAITANYA SAHOO MP	TUSHAR KANTA NAYAK	14277/2024
222	D-WP(C)/31509/2024 WP(C)/20539/2024	BIKRAM KUMAR BARIK MP		14278/2024
223	D-WP(C)/42797/2024 WP(C)/25809/2024	MAHENDRA KHATEI MP	SANJIB KUMAR BHANJADEO	14279/2024
224	D-WP(C)/45239/2024 WP(C)/ /	RITUPRIYA NAIK MP	AMITABH MISHRA	14280/2024
225	D-WP(C)/45243/2024 WP(C)/ /	PRATYUSH KUMAR TRIPATHY MP	SUDARSHAN NANDA	14281/2024
226	D-WP(C)/9723/2024 WP(C)/7464/2024	MATIANI NAYAK MP		14282/2024
227	D-WP(C)/45243/2024 WP(C)/ /	PRATYUSH KUMAR TRIPATHY MP	SUDARSHAN NANDA	14283/2024
228	D-WP(C)/45244/2024 WP(C)/ /	SARAT CHANDRA MAHANTA MP	NETRANANDA BISWAL	14284/2024
229	D-WP(C)/45245/2024 WP(C)/ /	M/S.ADARSH ENTERPRISES, HYDERABAD MP	SAIBRATA RATH	14285/2024
230	D-WP(C)/45248/2024 WP(C)/ /	M/S SHAMIM AKHTAR, ROURKELA MP	KANANBALA ROY CHOUDHURY	14286/2024
231	D-WP(C)/45210/2024 WP(C)/ /	AMRIT KUMAR JAIN MP	PRABODHA CHANDRA NAYAK	14287/2024
232	D-WP(C)/45256/2024 WP(C)/ /	BISHNUPRIYA NAYAK @ PATSANI MP	SATYA NARAYAN BHRAMAR RAY	14288/2024
233	D-WP(C)/45258/2024 WP(C)/ /	PRAKASH KUMAR RANA MP	PRABHU PRASANNA BEHERA	14289/2024
234	D-WP(C)/45262/2024 WP(C)/ /	BABULA PARIDA MP	MAMATA MISHRA	14290/2024
235	D-WP(C)/45240/2024 WP(C)/ /	TRILOCHAN DAS MP	SAMBIT SAMAL	14291/2024
236	D-WP(C)/45264/2024 WP(C)/ /	ROSHAN NAG MP	AZRA JAMAL	14292/2024
237	D-WP(C)/45240/2024 WP(C)/ /	TRILOCHAN DAS MP	SAMBIT SAMAL	14293/2024
238	D-WP(C)/45263/2024 WP(C)/ /	M/S KANDOI TRANSPORT LTD., CUTTACK MP	SAGARIKA SAHOO	14294/2024